

1	2	3	4	5	6	7	8
15. Sikkim		Nil	Nil	1	1	Nil	4
16. Tamil Nadu		2	Nil	Nil	Nil	Nil	1
17. West Bengal		Nil	1	Nil	Nil	1	1
18. Dadra & Nagar Haveli		1	Nil	Nil	Nil	Nil	Nil
19. Daman & Diu		Nil	Nil	Nil	Nil	1	Nil
TOTAL		119	84	96	51	120	70

NOTE : Information in respect of other States/UTs is NIL.

[English]

Swimming Pool run by NDMC

838. **Shri Dau Dayal Joshi** : Will the Minister of Human Resource Development be pleased to state :

(a) whether swimming pools are being run by NDMC in the Capital ;

(b) if so, the total number of pools, number of coaches and other staff employed in each pool ;

(c) the steps taken to ensure that the pool water is not polluted and is fit for swimming;

(d) the total number of men and women availing this facility :

(e) whether there are separate shifts for women in all the pools : if so, the details thereof ; and

(f) if not, the steps taken to start separate shifts for women ?

The Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports and the Department of Women and Child Development) (Km. Mamata Banerjee) : (a) Yes, Sir.

(b) NDMC is running 5 swimming pools in the capital within its jurisdiction. NDMC has employed 74 workers including 16 coaches for running these pools.

(c) NDMC has installed a filtration plant at each of these swimming pools. The necessary chemicals and

chlorine gas etc. are also poured and mixed in water to keep it clean and un-polluted

(d) A total number of 1800 persons are availing this facility daily, which include 50 women/girls, who avail this facility in a separate shift at Talkatora Swimming Pool.

(e) The facility of separate shift for women is presently available at Talkatora Swimming Pool only.

(f) Separate shifts in other swimming pools being run by NDMC can also be provided by them if there are adequate number of women/girls who ask for it.

[Translation]

Coaching Institutions for SCs/STs at District Level

839. **Shri Ram Narain Berwa** : Will the Minister of Welfare be pleased to state :

(a) whether Government are aware that coaching institutions for providing coaching to candidates belonging to Scheduled Castes and Scheduled Tribes for Civil Services, Banking services and State Administrative Services are functioning only in the State capitals ; and

(b) whether the Government propose to set up these coaching institutions at district level also so that the candidates from rural areas can be benefitted therefrom ?